

Settlement of Pending cases of Freedom Fighters

2563. SHRI SURYA NARAYAN YADAV:
SHRI C. SRINIVASAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government had announced in 1989 that all the cases of pension to freedom fighters will be settled without any further delay but the cases are yet to be finalised;

(b) if so, the reasons therefor; and

(c) when Government propose to settle all the cases of pension to freedom fighters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). As per the Government's announcement, the cases relating to grant of Swatantrata Sainik Samman Pension have been finalised expeditiously, to the extent possible. The pending cases could not be finalised for want of reports from the State Government concerned or because the recommendations of the Non-Official Screening Committee for Arya Samaj Movement case became available only some time back. In the former cases, the applications can be decided only after receipt of the State Government's reports. In the latter case, the applications are already being processed.

Widening of Delhi-Lucknow N. H. No. 24

2564. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to

widen the Delhi-Lucknow National Highway No. 24 in view of large number of accidents and traffic congestion; and

(b) if so, the stretches of the Highway proposed to be widened alongwith the time schedule for completion of the work?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) and (b). Yes, Sir. Provision for widening of Ghaziabad Hapur Section (Km. 28.00 to 48.60) to four lanes has been made in the Annual Programme 1990-91. Schedule of completion would be finalized only after detailed proposals are received and approved.

National Research Centres under ICAR

2565. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the particulars of National Research Centres set up by the Indian Council of Agricultural Research and the grants given to them during the Seventh Five Year Plan period; and

(b) whether all these centres are functioning independently and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Sir, A list showing National Research Centre and grants given to them given in the Statement given below.